

voters in all those five states will get identity cards. The Government should make announcement in this regard. If elections will not be held for any reason, the public will lose the chance to rout the corrupt Governments ruling in Maharashtra, Gujarat, Bihar and Orissa. In view of the present pace of progress in issuance of identity cards, there is every possibility of delay in this work. Apart this another important point is that who will be issued identity cards. Whether identity cards will be issued to only those people whose names are in the voters list.

But at several places, people who are not even citizens of this country have been enlisted in the voters list. As you all knew that it has happened at most of places, especially in Delhi, Bombay that more than 2 lakh Bangladeshi people have been enlisted in voters list in my constituency. In January-February 1994 we had.....to Election Commission.....(Interruptions)

[English]

MR. CHAIRMAN: Yes, I know. It is only 2.30 p.m. now. Please resume your seats.

(Interruptions)

MR. CHAIRMAN: Please do not get agitated over it. I will do it.

Now, we can take up the Supplementary List of Business—Papers to be laid on the Table of the House, Shri Manmohan Singh.

14.31 hrs.

PAPER LAID ON THE TABLE—Contd.

Revised Paragraphs of the Action Taken Report on the Report of the Joint Parliamentary Committee to enquire into Irregularities in Securities and Banking transactions

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): I beg to lay on the Table a copy (Hindi and English versions) of the Revised Paragraphs of the Action Taken Report on the Report of the Joint Parliamentary Committee to enquire into irregularities in securities and banking transactions together with Revised Replies (Part-II) and Annexures I-XI to Revised Replies.....(Interruptions)

SHRI RAM VILAS PASWAN (Roseria): Where is the copy? (Interruptions)

MR. CHAIRMAN: Shri Paswan, you seem to be not attending to or listening to the House at all.....

(Interruptions)

SOME HON. MEMBERS: Where is the copy.....(Interruptions)....

MR. CHAIRMAN: It is coming. You will be getting the copies soon.

(Interruptions)

MR. CHAIRMAN: One Hon. Member may speak at a time, please...

(Interruptions)

MR. CHAIRMAN: Please be seated.

(Interruptions)

MR. CHAIRMAN: Shri Jena, you know it very well; please be seated.

(Interruptions)

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): Sir, they are available at the Publication Counter.....(Interruptions)

MR. CHAIRMAN: The Copies are available at the Publication Counter...

(Interruptions)

MR. CHAIRMAN: Please sit down...

(Interruptions)

MR. CHAIRMAN: Please resume your seats...

(Interruptions)

MR. CHAIRMAN: Please understand this...

(Interruptions)

MR. CHAIRMAN: What is going on here?...

(Interruptions)

MR. CHAIRMAN: The copies are available at the Publication Counter; you can collect the copies from the Publications Counter.

(Interruptions)

SHRIMATI GEETA MUKHERJEE (Panskura): We did not get the copies yesterday. We are not getting the copies.....(Interruptions)

MR. CHAIRMAN: Madam, the copies have reached the Publication Counter.

(Interruptions)

MR. CHAIRMAN: We are not discussing as to what happened yesterday. You may please understand this.

(Interruptions)

MR. CHAIRMAN: Shrimati Geetaji, Please do not waste the time of the House like this. The copies are available at the Publication Counter; and the Hon. Members can get the copies from the Publication Counter.

14.31 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS-
(GENERAL) 1994-95 contd..

[English]

MR. CHAIRMAN: Shri Ram Naik may please resume his speech.

[Translation]

SHRI RAM NAIK: I was saying that elections are going to be held in five states. People of Maharashtra, Gujarat, Bihar and Orissa are getting a chance to pull up the corrupt and wicked Government by the root there. As per Election Commission, voters of all these states will be issued identity cards before 15th January. I would like to know whether it could be done.